Election Matter
Urgent

F. No. C-50/75/2019-Ad.II
Government of India
Ministry of Finance
Department of Revenue
Central Board of Indirect Taxes & Customs

New Delhi the 15th October, 2019

To,
The concerned Chief Commissioners/Director Generals in CBIC.

Subject: Bye-elections to 3 ACs in the States of Chhattisgarh, Tripura and Uttar Pradesh, 2019- Last visit of Expenditure Observers for preparation of DEO’s scrutiny reports etc.-Regarding.

Sir,

I am directed to forward herewith a copy of Election Commission of India’s letter No. 464/ECI/LET/EEM/Exp.Obs./EEPS/2019/Vol.II/208 dated 14th October, 2019 (copy enclosed) on the subject mentioned above and to inform that Election Commission of India has deployed Shri Shyamal Mondal, IRS(C&CE):14 (R-25244), Shri Prasanta Giri, IRS(C&CE) (R-25226) and Shri Pranesh Gupta, IRS(C&CE):11 (R-22244) as Expenditure Observers bye-elections to 3 ACs in the states of Tripura, Chhattisgarh and Uttar Pradesh respectively.

2. It is requested that the directions of the Election Commission of India may be communicated to Shri Shyamal Mondal, Shri Prasanta Giri and Shri Pranesh Gupta to make their third and last visit as per schedule and direction of the Commission in the letter referred above.

Yours faithfully,

(M.L. Meena)
Deputy Secretary to the Government of India
Tel.No. 011-23092401

Encl. As above (2 pages)
Copy to:
The Website Manager, CBIC with the request to upload this letter along-with enclosures at the official website of CBIC.

(M.L. Meena)
Deputy Secretary to the Government of India
ELECTION COMMISSION OF INDIA

Nirvachan Sadan, Ashoka Road, New Delhi-110001

No. 464/ECI/LET/EEM/Exp. Obs./EEPS/2019/Vol. II

Dated: 14th October, 2019

To

Shri. S. A. Ansari, Under Secretary (Ad. II), M/o Finance & Nodal Officer,
Dept. of Revenue, Central Board of Indirect Taxes & Customs,
Room No. 47B, North Block,
New Delhi.
(saansari1967@gmail.com)

Subject:-Bye-elections to 3 ACs in the States of Chhattisgarh, Tripura and Uttar Pradesh, 2019.- Last visit of Expenditure Observers for preparation of DEO's scrutiny reports etc. - Regarding.

Sir,

I am directed to refer to the Commission’s letter of even number dated 30th August, 2019 and to state that 03 Expenditure Observers (list enclosed) deployed in bye-elections to 3 ACs in the States of Chhattisgarh, Tripura and Uttar Pradesh are required to make their third & last visit on 26th day i.e. on 23rd October, 2019 and shall be present in the “Account Reconciliation Meeting” to be convened by the DEO on the 26th day after the declaration of result of election in pursuance of the Commission’s letter no. 76/Instructions/EEPS/2015/Vol. II, dated 29th May, 2015 and letter no. 76/Instructions/2015/EEPS/Vol. XIV, dated 2nd June, 2016 (Annexure-C11 & C7). They will have to stay in the AC/District Hq. for 8 clear days to assist the DEO in scrutinizing the statements of accounts of election expenditure submitted by the candidates and will give their comments in the DEO's scrutiny reports (Commission’s letter no. 76/Instructions/2015/EEPS/Vol. XIV, dated 2nd June, 2016, Annexure-C3) and will submit their final report i.e. Report-IV to the Commission.

2. Therefore, you are requested to communicate to the Expenditure Observers (list enclosed) to make their last visit and to reach the assigned AC/District Hq. on 23rd October, 2019.

Yours faithfully,

(RAJAN JAIN)
UNDER SECRETARY

Copy to:- 1. The Chief Electoral Officers of Chhattisgarh, Tripura and Uttar Pradesh for information and necessary action. (By Speed Post/e-mail)
2. Expenditure Observers concerned with the request to make their last visit to their assigned AC/District Hq. on 23rd October, 2019. (By e-mail)
3. East Section-I, North East Section-I, North Section-III & CEMS-I.

(RAJAN JAIN)
UNDER SECRETARY
List of Expenditure Observers deployed in bye-elections to 3 ACs in the States of Chhattisgarh, Tripura and Uttar Pradesh, 2019:-

<table>
<thead>
<tr>
<th>Sl. No.</th>
<th>Name of Expenditure Observer</th>
<th>No. and Name of AC</th>
<th>District</th>
<th>State</th>
<th>Mob. No.</th>
</tr>
</thead>
<tbody>
<tr>
<td>1</td>
<td>Sh. Shyamal Mondal, IRS(C&amp;CE):14 (R-25244)</td>
<td>14-Badharghat (SC) AC</td>
<td>West Tripura</td>
<td>Tripura</td>
<td>09458044984</td>
</tr>
<tr>
<td>2</td>
<td>Sh. Prasanta Giri, IRS(C&amp;CE) (R-25226)</td>
<td>88-Dantewada (ST) AC</td>
<td>Dakshin Bastar</td>
<td>Chhattisgarh</td>
<td>08902294481</td>
</tr>
<tr>
<td>3</td>
<td>Sh. Pranesh Gupta, IRS(C&amp;CE):11 (R-22244)</td>
<td>228-Hamirpur AC</td>
<td>Hamirpur</td>
<td>Uttar Pradesh</td>
<td>09473274170</td>
</tr>
</tbody>
</table>